

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:241
ANSWERED ON:07.03.2006
DEPLOYMENT OF PMF PERSONNELS
Singh Shri Mohan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government deploys para-military forces in various States from time to time to protect the States from internal disturbances;
- (b) if so, the percentage of expenses shared by the States and the Centre in this regard;
- (c) whether any amount of deployment charges are outstanding against various States;
- (d) if so, the details for each of the last three years, State-wise;
- (e) whether the Government proposes to provide any package to tide over this situation;
- (f) if not, the reasons therefor;
- (g) whether the Government has deducted any amount from the `Plan` Head of these States to recover arrears; and
- (h) if so, names of the States whose funds have been deducted?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) & (b): The Central Para Military Forces (CPMFs) are provided to the State Governments at their request to deal with the internal security, communal and public order situations. The deployment charges as fixed by the Government from time to time are payable by the States except by those which are exempted from such payments.

(c) & (d) : A Statement indicating the outstanding amount for deployment of CPMFs against various States during the last three years is laid on the Table of House.

(e) & (f): Depending upon the prevailing internal security situation in various States, the Government exempts States from recovery of deployment charges. In addition the expenditure on deployment is also reimbursed under the scheme of re-imburement of Security Related Expenditure in insurgency affected States

(g): No, Sir.

(h) : Does not arise.

STATEMENT REFERRED TO IN REPLY TO PARTS (C)AND (D) OF LOK SABHA STARRED QUESTION No.241 FOR 7th MARCH,2006

STATEMENT INDICATING OUTSTANDING DUES IN RESPECT OF DEPLOYMENT OF CPFS IN THE STATES

(Rupees in Lakh)

| Sl. No. | Name of State | 2002-03 | 2003-04 | 2004-05 |
|---------|---------------|---------|---------|---------|
|---------|---------------|---------|---------|---------|

| | | | | |
|---|----------------|---------|---------|---------|
| 1 | Andhra Pradesh | 1,89,73 | 2,31,07 | 2,80,59 |
|---|----------------|---------|---------|---------|

| | | | | |
|----|----------------|---------|---------|---------|
| 2 | Assam | 39,67 | 44,59 | 44,00 |
| 3 | Bihar | 1,61,31 | 30,27 | 2,45,59 |
| 4 | Chattisgarh | 0 | 30,27 | 82,56 |
| 5 | Delhi | 3,51,44 | 2,87,70 | 2,42,68 |
| 6 | Delhi Police | 20,22 | 2,61,88 | 1,79,21 |
| 7 | Goa | 52 | 0 | 2,24 |
| 8 | Gujarat | 32,35 | 28,92 | 36,98 |
| 9 | Haryana | 48,46 | 35,96 | 4,40 |
| 10 | Jharkhand | 64,61 | 1,08,03 | 1,63,45 |
| 11 | Kerala | 29 | 36 | 55 |
| 12 | Karnataka | 7,22 | 6,24 | 13,19 |
| 13 | Maharashtra | 80 | 23 | 1,54 |
| 14 | Madhya Pradesh | 1,53 | 1,60 | 15,56 |
| 15 | Orissa | 12,58 | 33,31 | 70,19 |
| 16 | Pondicherry | 5 | 0 | 19 |
| 17 | Punjab | 3,28,78 | 3,23,99 | 3,23,93 |
| 18 | Rajasthan | 16 | 34 | 7,03 |
| 19 | Tamil Nadu | 1,17,50 | 1,27,81 | 1,44,56 |
| 20 | Uttar Pradesh | 2,61,10 | 3,07,91 | 3,70,06 |
| 21 | Uttaranchal | 1,31 | 4,83 | 8,78 |
| 22 | West Bengal | 6,08 | 30,14 | 60,17 |

Total 164571 189545 229745